

**GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA  
UNSTARRED QUESTION NO.4518  
TO BE ANSWERED ON 30<sup>TH</sup> MARCH, 2022**

**IMPORT OF PALM OIL**

**4518. SHRI MANICKAM TAGORE B.:**

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:**

- (a) whether the Government has allowed the import of refined palm oil without license for one more year till December, 2022;**
- (b) if so, the details thereof;**
- (c) the total quantity of palm oil imported from June, 2021 till date;**
- (d) whether it is also true that free import was necessitated to contain the domestic edible oil prices; and**
- (e) if so, the details thereof?**

**A N S W E R**

**MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND  
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SADHVI NIRANJAN JYOTI)**

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**(a) and (b):** The Government vide notification No. 46/2015-2020 dated 20<sup>th</sup> December 2021 has extended the free import of Refined Palm Oils under ITC HS 15119010, 15119020 and 15119090 for a period up to 31.12.2022.

**(c):** 62.84 LMT of palm oil was imported from June 2021 to 14<sup>th</sup> March 2022.

**(d) and (e):** In order to improve the domestic availability and to keep prices of edible oils under control, the Government has allowed import of edible oils under Open General Licence (OGL).

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